

Annexure - 1

Name of the corporate debtor: ASIP Private Limited ; Date of commencement of CIRP: 09-06-2022; List of creditors as on: 12-02-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl.No	Name of Creditor	Details of Claim received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks,if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related Party?						% of voting share in COC
1	State Bank of India	22.06.2022	2,24,94,91,003	2,24,94,91,003	Financial			No	59.24%	NIL	NIL	0	0	Awaiting documents to provide clarity on details with respect to the security and guarantee of the loan amount
2	Lakshmi Vilas Bank (Now DBS Bank)	27.06.2022	22,79,07,435	22,79,07,435	Financial	22,79,07,435		No	6.00%	NIL	NIL	0	0	Refer Note 1
3	Canara Bank	15.07.2022	1,18,25,34,041	1,18,25,34,041	Financial	1,18,25,34,041		No	31.14%	NIL	NIL	0	0	Refer Note 1
4	SREI Equipment Finance	28.07.2022	8,31,42,387	8,31,42,387	Financial	8,31,42,387		No	2.19%	NIL	NIL	0	0	Refer Note 1
5	ICICI Bank	02.01.2023	5,38,92,914	5,38,92,914	Financial	5,38,92,914		No	1.42%	NIL	NIL	0	0	Refer Note 1
	TOTAL		3,79,69,67,780	3,79,69,67,780		1,54,74,76,777			100%			0	0	

Note 1: Clarifications / information / books of accounts sought from the Corporate Debtor and the same is awaited. IRP / RP reserves the right to modify the claim, if the claim found to be incorrect on further verification and the admitted claim may undergo change

Note 2: The constitution of the Committee of Creditors is stayed by the NCLAT order dated 04.07.2022.